

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-44/2004/2767/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. B. Gogoi,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati the 30<sup>th</sup> March, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJ(S) 1368 and DJ(S) 1379 dtd. 28.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) station leave permission, with the official vehicle, at own cost, from the evening of 06.04.2023 till the morning of 10.04.2023** and **(ii) two days casual leave on 18.04.2023 and 19.04.2023, alongwith station leave permission from the morning of 13.04.2023 till the morning of 24.04.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/2768/dated 30-03-2023**

Copy to.

1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*